

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 1263  
ANSWERED ON 11.12.2023**

**Tribal University in Andhra Pradesh**

**1263.SHRIMATI CHINTA ANURADHA:**

Will the Minister of EDUCATION be pleased to state:

- (a). whether the Government has approved the setting up of a Tribal University in Andhra Pradesh, if so, the details about the Government's decision-making process in approving and supporting similar initiatives across different States;
- (b). the Government's strategies to foster collaboration and cooperation among States for the success of this educational initiative, keeping in view that the Tribal students from neighbouring States would be benefiting from the Tribal University; and
- (c). if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(DR. SUBHAS SARKAR)**

(a) to (c): Andhra Pradesh Reorganization Act, 2014, *inter-alia*, provides for setting up of one Central Tribal University each in the State of Andhra Pradesh and Telangana. The Central Universities (Amendment) Act, 2019 has been passed by the Parliament and assented to by the President of India for the establishment of Central Tribal University of Andhra Pradesh (CTUAP) in the State of Andhra Pradesh for providing avenues of higher education and research facilities primarily for the tribal population of India.

CTUAP is working on documentation, conservation and dissemination of indigenous knowledge including tribal medicine, art, culture, language etc. not only in the State of Andhra Pradesh but in the adjacent region as well.

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